

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/478/2024

PETITION NUMBER : CP/IB/152/2021

NAME OF THE APPLICANT : Rakesh Bothra, (Liquidator)
(Vrone Energy Pvt Ltd)

NAME OF THE RESPONDENT(S) : Parathasarathy Murugesan & 4 Ors

UNDER SECTION : Reg 9 of IBBI of Reg 2016, r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Ms. Jyotsna Sivakumar for the Applicant. Ld. Counsel Mr. Dev Eshwar for R2, R3, R4 and R5.

Ld. Counsel for R2 to R5 submitted that he has to file vakalat and counter.

Three weeks time is given for Reply.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **14.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)